

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

IN

Original Application No.32 of 2020 (SZ)

Tribunal on its own motion Suo Motu based on the
News item in Dinamalar Newspaper dt. 15.07.2021,
Chennai Editions,

...Applicant(s)

Versus

The District Collector,
Kancheepuram District,

...Respondent(s)

STATUS REPORT BY GREATER CHENNAI CORPORATION

IN O.A. No. 32 OF 2020

I, S.Rajeshwari, D/o.C.Swaminathan, Hindu, aged about 56 years,
Zonal Officer - Zone - VII, Greater Chennai Corporation, having office at
Thiruvallur High Road, Opp.Dunlop, Chennai - 600053, do hereby
solemnly affirm and sincerely submit as follows.

1. I am working as the Zonal Officer in the Greater Chennai
Corporation and filing this report on behalf of the Commissioner, Greater
Chennai Corporation and hence I am well acquainted with the facts and
circumstances of the case.

2. I respectfully submit that this Hon'ble Tribunal has taken a
Suo Moto case on the paper publication in O.A. No. 32 of 2020 (SZ) and
has passed an order dated 10.02.2022 to file a report before the Hon'ble
Tribunal.

S/ 22/4/22

**Zonal Officer
Zone-7 (Ambattur)
Greater Chennai Corporation
Chennai-600 053**

3. I respectfully submit that complaint published in Dinamalar News Article dated 03.12.2021 regarding the removal of garbage in and around 7H bus stand and also with respect of the order of the Hon'ble National Green Tribunal in O.A. No. 32 of 2020, the garbage has been removed from in around the 7H Bus stand and the said location mentioned in the newspaper article. The photos are enclosed herewith.

4. I respectfully submit that the Greater Chennai Corporation are taking all necessary steps and action to avoid the dumping of garbage in the said location and regularly monitoring the location as per the directions of this Hon'ble National Green Tribunal.

It is therefore respectfully prayed that this Hon'ble Court to be pleased to pass such other further order or orders as this Hon'ble Court may deem fit and proper in the circumstances of the case.

Solemnly affirm that Chennai

On this the 21st day of April 2022

And signed his name in my presence

22/4/22
Zonal Officer

Zone-7 (Ambattur)

Greater Chennai Corporation
Chennai-600 053

ASBA E.No: 2291/2019

119, Add. Law Chambers,

Advocate::Chennai High Court, ch. ot.



Apr 7, 2022 11:45:29 AM

Everest Colony
Chennai
Tiruvallur
Tamil Nadu



Apr 7, 2022 11:19:51 AM

Everest Colony

Chennai

Tiruvallur

Tamil Nadu